

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixteenth Lok Sabha)

THIRTY-FIRST REPORT

(Presented on 22.3.2017)

I, the Chairperson of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-first Report.

2. The Committee met on 20 March, 2017 for-

- I. Classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
- II. Allocation of time under rule 294(1)(e) of the Rules of Procedure to three Resolutions given notices of by Sarvashri Baijayant Panda, Sushil Kumar Singh and Dr. Shashi Tharoor, M.Ps.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of fifty Bills as shown in the Appendices.

4. After considering all aspects of the Bills, the Committee recommend that forty-one Bills shown in Appendix-I be placed in category 'A'. The Committee further recommend that the remaining nine Bills shown in Appendix-II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

Allocation of time to Resolutions

5. The Committee recommend allocation of time to three resolutions as follows :-

- (i) Resolution by Shri Baijayant Panda regarding steps to facilitate freedom of speech and expression of jawans. - 2 hours
- (ii) Resolution by Shri Sushil Kumar Singh regarding minimum support price to farmers for their agricultural produce. - 2 hours
- (iii) Resolution by Dr. Shashi Tharoor regarding steps to ensure the welfare of fishermen and conservation of fish resources in Kerala. - 2 hours

Recommendations

6. The Committee recommend that –

- (i) the classification and allocation of time to fifty Bills by the Committee, as shown in the Appendices, be agreed to by the House; and
- (ii) the allocation of time to three resolutions, as shown in paragraph 5 above, be agreed to by the House

NEW DELHI;

20 March, 2017

29 Phalguna, 1938 (Saka)

DR. M. THAMBI DURAI

*Chairperson,
Committee on Private Members'
Bills and Resolutions.*

APPENDIX-I

(See para 4 of the Report)
(List of Bills placed in category `A` and allocation of time)

Sl. No.	Title of the Bill and member-in-charge recommended	Bill No.	Category recommended	Time
1	2	3	4	5
1.	The Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Amendment Bill, 2016 (<u>Amendment of section 2, etc.</u>) by Shri Baijayant Panda, M.P.	251 of 2016	A	2 hours
2.	The Witness Protection Program Bill, 2016 by Shri Baijayant Panda, M.P.	245 of 2016	A	2 hours
3.	The Whistle Blowers Protection (Amendment) Bill, 2016 (<u>Amendment of section 3, etc.</u>) by Shri Baijayant Panda, M.P.	246 of 2016	A	2 hours
4.	The Treatment of Terminally-ill Patients Bill, 2016 by Shri Baijayant Panda, M.P.	293 of 2016	A	2 hours
5.	The Orphan Child (Provision of Social Security) Bill, 2016 by Shri Vinod Kumar Boianapalli, M.P.	319 of 2016	A	2 hours
6.	The Constitution (Amendment) Bill, 2017 (<u>Amendment of article 134</u>) by Shri Vinod Kumar Boianapalli, M.P.	36 of 2017	A	2 hours
7.	The Constitution (Amendment) Bill, 2016 (<u>Amendment of article 309</u>) by Shri P. Karunakaran, M.P.	33 of 2016	A	2 hours
8.	The Working Elephants (Protection and Welfare) Bill, 2016 by Shri P. Karunakaran, M.P.	46 of 2016	A	2 hours
9.	The Constitution (Amendment) Bill, 2016 (<u>Amendment of article 80</u>) by Shri P. Karunakaran, M.P.	32 of 2016	A	2 hours
10.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2016 (<u>Insertion of new Part XA</u>) by Shri Y.V. Subba Reddy, M.P.	256 of 2016	A	2 hours

1	2	3	4	5
11.	The Import of Consumer Goods (Regulation) Bill, 2016 by Shri Prahlad Singh Patel, M.P.	317 of 2016	A	2 hours
12.	The Constitution (Amendment) Bill, 2016 (<u>Amendment of article 243D</u>) by Shri Pravesh Verma, M.P.	117 of 2016	A	2 hours
13.	The Youth (Development and Welfare) Bill, 2016 by Shri Nishikant Dubey, M.P.	235 of 2016	A	2 hours
14.	The Criminal Law (Amendment) Bill, 2016 (<u>Amendment of section 304A, etc.</u>) by Shri Dushyant Chautala, M.P.	229 of 2016	A	2 hours
15.	The Railways (Amendment) Bill, 2016 (<u>Amendment of section 126</u>) by Shri Dushyant Chautala, M.P.	223 of 2016	A	2 hours
16.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2016 (<u>Amendment of section 42</u>) by Shri Dushyant Chautala, M.P.	225 of 2016	A	2 hours
17.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2016 (<u>Amendment of Schedule I</u>) by Dr. Udit Raj, M.P.	224 of 2016	A	2 hours
18.	The Integrated Child Development Services (Regularisation) Bill, 2016 by Dr. Udit Raj, M.P.	231 of 2016	A	2 hours
19.	The Constitution (Amendment) Bill, 2016 (<u>Amendment of article 338</u>) by Dr. Udit Raj, M.P.	222 of 2016	A	2 hours
20.	The Constitution (Amendment) Bill, 2016 (<u>Amendment of article 312</u>) by Dr. Udit Raj, M.P.	221 of 2016	A	2 hours
21.	The Homoeopathy Central Council (Amendment) Bill, 2016 (<u>Amendment of sections 12A and 12B</u>) by Dr. Kirit Premjibhai Solanki, M.P.	255 of 2016	A	2 hours
22.	The Prevention of Cruelty to Animals (Amendment) Bill, 2016 (<u>Amendment of section 11, etc.</u>) by Shri Jayadev Galla, M.P.	281 of 2016	A	2 hours

1	2	3	4	5
23.	The Constitution (Amendment) Bill, 2016 (<u>Insertion of new article 21B</u>) by Shri Jayadev Galla, M.P.	240 of 2016	A	2 hours
24.	The Electricity (Amendment) Bill, 2016 (<u>Substitution of new section for section 4</u>) by Shri Gopal Chinayya Shetty, M.P.	228 of 2016	A	2 hours
25.	The Code of Criminal Procedure (Amendment) Bill, 2016 (<u>Amendment of the First Schedule</u>) by Shri Vishnu Dayal Ram, M.P.	236 of 2016	A	2 hours
26.	The Consumer Protection (Amendment) Bill, 2016 (<u>Amendment of section 2</u>) by Dr. Sanjay Jaiswal, M.P.	234 of 2016	A	2 hours
27.	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2016 (<u>Amendment of sections 4 and 6</u>) by Dr. Sanjay Jaiswal, M.P.	280 of 2016	A	2 hours
28.	The National Law Universities of India Bill, 2016 by Prof. (Dr.) Sugata Bose, M.P.	249 of 2016	A	2 hours
29.	The Gauhati High Court (Establishment of a Permanent Bench at Silchar) Bill, 2016 by Ms. Sushmita Dev, M.P.	232 of 2016	A	2 hours
30.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2016 (<u>Amendment of section 1, etc.</u>) by Dr. Dharam Vira Gandhi, M.P.	241 of 2016	A	2 hours
31.	The Cow Protection Authority Bill, 2016 by Shri Gopal Chinayya Shetty, M.P.	248 of 2016	A	2 hours
32.	The Constitution (Amendment) Bill, 2016 (<u>Amendment of article 51A</u>) by Shri Gopal Chinayya Shetty, M.P.	220 of 2016	A	2 hours
33.	The Constitution (Amendment) Bill, 2016 (<u>Amendment of article 370</u>) by Shri Sadashiv Lokhande, M.P.	219 of 2016	A	2 hours

1	2	3	4	5
34.	The Constitution (Amendment) Bill, 2016 (<u>Omission of article 44, etc.</u>) by Shri Sadashiv Lokhande, M.P.	218 of 2016	A	2 hours
35.	The National Board for Welfare of Flood Victims Bill, 2016 by Shri Ajay Misra 'Teni', M.P.	268 of 2016	A	2 hours
36.	The Central Anti-Slavery Agency Bill, 2016 by Shri Jagdambika Pal, M.P.	285 of 2016	A	2 hours
37.	The Scheduled Castes and the Scheduled Tribes (Prevention of Caste-Based Discrimination in Educational Institutions) Bill, 2016 by Shri Nishikant Dubey, M.P.	283 of 2016	A	2 hours
38.	The Constitution (Amendment) Bill, 2016 (<u>Amendment of article 72</u>) by Shri Nishikant Dubey, M.P.	267 of 2016	A	2 hours
39.	The Constitution (Amendment) Bill, 2016 (<u>Insertion of new article 370A</u>) by Shri Nishikant Dubey, M.P.	265 of 2016	A	2 hours
40.	The Anti-Discrimination and Equality Bill, 2016 by Dr. Shashi Tharoor, M.P.	289 of 2016	A	2 hours
41.	The Protection of Traditional Knowledge Bill, 2016 by Dr. Shashi Tharoor, M.P.	282 of 2016	A	2 hours

APPENDIX-II

(See para 4 of the Report)
(List of Bills placed in category `B' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge recommended	Bill No.	Category recommended	Time
1	2	3	4	5
1.	The Academy of Scientific and Innovative Research (Amendment) Bill, 2016 (<u>Insertion of new section 39</u>) by Shri P. Karunakaran, M.P.	21 of 2016	B	2 hours
2.	The Population Control Bill, 2016 by Shri Prahlad Singh Patel, M.P.	77 of 2016	B	2 hours
3.	The Indian Penal Code (Amendment) Bill, 2016 (<u>Insertion of new section 376F</u>) by Shri Pravesh Verma, M.P.	116 of 2016	B	2 hours
4.	The Constitution (Amendment) Bill, 2016 (<u>Amendment of article 15, etc.</u>) by Dr. Satya Pal Singh, M.P.	226 of 2016	B	2 hours
5.	The Hindu Minority and Guardianship (Amendment) Bill, 2016 (<u>Amendment of sections 6 and 7</u>) by Dr. Dharam vira Gandhi, M.P.	243 of 2016	B	2 hours
6.	The Guardians and Wards (Amendment) Bill, 2016 (<u>Amendment of section 10, etc.</u>) by Dr. Dharam Vira Gandhi, M.P.	242 of 2016	B	2 hours
7.	The Representation of the People (Amendment) Bill, 2016 (<u>Insertion of new section 32A</u>) by Prof. (Dr.) Sugata Bose, M.P.	244 of 2016	B	2 hours
8.	The Constitution (Amendment) Bill, 2016 (<u>Insertion of new articles 243EA and 243UA</u>) by Shrimati Jayshreeben K. Patel, M.P.	238 of 2016	B	2 hours
9.	The Indian Penal Code (Amendment) Bill, 2016 (<u>Amendment of section 370A</u>) by Shri Jagdambika Pal, M.P.	269 of 2016	B	2 hours